

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2623
ANSWERED ON:09.12.2011
SPECIAL ZONE FOR SOLAR ENERGY
Lal Shri Kirodi

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has any proposal to declare special zone for the production of solar energy in the country;
- (b) if so, the details thereof, State/UT-wise including Rajasthan;
- (c) whether the Union Government has received any proposal from various States for setting up of solar energy plants;
- (d) if so, the details thereof, State/UT-wise including Rajasthan, Madhya Pradesh and the time by which the proposals likely to be approved; and
- (e) the other incentives being provided by the Union Government for promotion of solar energy in the country including the western part of Rajasthan?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): No, Madam.
- (b): Does not arise.
- (c): Solar power projects under Jawaharlal Nehru National Solar Mission are selected through bidding and also by registration. These projects are set up by the developers on build, own and operate basis.
- (d): Does not arise.
- (e): Various incentives which are available to the developers in the country include nil/ concessional excise duty on manufacturing of systems / devices; nil/concessional import duties on capital equipment, materials and components; and, income tax exemption on the profit from sale of power for 10 years.